

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

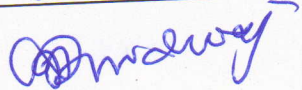

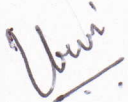
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE PARTIES:

Mr. Bipin Sagar  
V/s.

M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M.S. BHARDWAJ	Adv for RD	
2.	Mr. Mayur Khondeparker Yb Kanga & company Advocates for Petitioner.	Advocates for Petitioner	
3.	Mr. Farhan Subash alw Urvi Tanna iby Pravin Mehta and Mithi & Co.	Advocates for Respondent Nos. 2 & 3.	

Order

CP No. 79/397-398/CLB/MB/MAH/2012

At request of both the parties, list this matter for final hearing with a  
direction to both the parties to file written submission two days before next  
date of hearing.

List this matter for final hearing of the CP including CAs pending, if any, on 23.11.2016.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)